

(b) The three accused personnel of BSF have been placed under arrest. Police investigation has been completed and challan produced before the Court of Chief Judicial Magistrate for judicial determination.

(c) Instructions have been repeated highlighting the need for security force personnel scrupulously abiding by the operating procedure laid down while countering militancy which are designed to ensure all respect for essential Human Rights.

### **Peace negotiation with Bodo Liberation Tigers**

5153. SHRI URKHAO GWRA BRAHMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister's Office is fully aware of the on going peace negotiation between the Home Ministry and Bodo Liberation Tigers; an

(b) if so, the role and responsibility of the PMO in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) and (b) The tripartite peace talks involving the representatives of the Central Government, Government of Assam and Bodo Liberation Tigers (BLT) are continuing. The progress is being monitored by the Government of India.

### **Border Fencing**

5154. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that infiltrators from Pakistan have damaged huge portion of fencing at borders in Jammu and Kashmir and are preventing further border fencing;

(b) if so, the facts and details thereof;

(c) whether the work of fencing along the Jammu and Kashmir border, to check infiltration, has received a serious setback in the past few days; and